

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 939/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Idemitsu Lube India Pvt.Ltd.  
V/s.  
Om Sai Honda Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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	Kapil shetye	Advocate for Petitioner	
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Noted date 15/11/17 ORDER

C.P. NO. 939/I & BC/NCLT/MB/MAH/2017

1. The Learned Representative for the Petitioner is present.
2. Adjourned to **15<sup>th</sup> November, 2017.**

SD/-  
**Bhaskara Pantula Mohan**  
**Member (Judicial)**

Dated: 17.10.2017  
vkr

SD/-  
**M.K. Shrawat**  
**Member (Judicial)**

(No folder)